

Form.1**List of cases filed in e-filing during the month of July, 2026**

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

Form.2**List of cases in which e-payment of Court Fee was made during the month of July, 2026**

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.3**List of cases in which Electronic Service of Process has taken place during the month of July, 2026**

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.4**List of total number of cases randomly allocated during the month of July, 2026**

Sl.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--

Form.5 List of cases in which Hearing in Case Management was held during the month of July, 2026							
Sl.No	Court	District	Case No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 12/2025	Suma Refineries Private Limited Vs. Matte and Associates	Sri G. Srikanth, Advocate for plaintiff Vs. Sri I.V. Rama Murthy, Advocate for Defendant	17.09.2025	02.07.2026

Form.6 Contested Commercial Cases disposed during the month of July, 2026													
Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--	--	--	--	--	--	--
2	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 25/2023	MMTC Limited Vs. M/s. Auroglobal Comtrade Pvt. Ltd. and 03 others	Sri K.V. Rama Murthy, Advocate for Petitioner Vs. Sri V. Sarvanna, Advocate for R1 and R2 to R4 are Arbitrators	11.08.2015	Not Applicable	31.07.2026	4008 days	Contested	-	-	U/sec. 34 of Arb. & Con. Act

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
3	Special Court for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 02/2024	Auroglobal Comtrade Pvt. Ltd. Vs. MMTC Ltd. and 03 others	Sri V. Sarvanna, Advocate for Petitioner Vs. Sri K.V. Rama Murty, Advocate for R1 and R2 to R4 are Arbitrators	30.06.2015	Not Applicable	31.07.2026	4050 days	Contested	-	-	U/sec. 34 of Arb. & Con. Act
4.	Special Court for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 19/2026	SEW Vizag Coal Terminal Pvt. Ltd. And 02 others Vs. Board of Trustees for the Port of Visakhapatnam	Sri K. Suresh Kumar, Advocate for Petitioners Vs. Sri S. Arun Dev, Advocate for Respondent	16.06.2026	Not Applicable	31.07.2026	46 days	Contested	-	-	U/sec. 29A (5) of Arb. & Con. Act

Form.7
Summary of Commercial Cases during the month of July, 2026

Sl.No	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	158	5	3	160
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	148	16	7	157